

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 &  
IA NO. 153 OF 2016**

**Dated: 20<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Odisha Power Transmission Corporation Ltd. ...Appellant(s)**

**Vs.**

**M/s Jindal Stainless Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta  
Mr. L.N. Mohapatra  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.K. Jain for R-1  
  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-2

**ORDER**

A request is made on behalf of Mr. R.K. Mehta, learned counsel for the appellant, for adjournment of the matter.

List the matter on **10.09.2018.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**